Exploitation of children and women in shelter homes

2170 SHRI BHUBANESWAR KALITA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether there has been a spate of abuse and exploitation of children and women in shelter homes across the country;

(b) whether the Ministry has taken steps to punish the guilty and introduce reformatory measures; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (c) A few incidents of alleged abuse and exploitation of children and women in shelter homes have come to the notice of the Government. Respective State Governments have been asked to take appropriate remedial measures. In two cases, the homes were closed.

PAPERS LAID ON THE TABLE

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I have given a notice about the Petroleum Minister making a statement outside the House to raise the cap on the LPG cylinders. ...(Interruptions)...

SHRI SANTOSH MOHAN MISHRA (Uttar Pradesh): माननीय उप्राणिता जी, पहले आप इस बात की व्यक्ति दीजिए कि यह हालस कैसे चलेगा। यह हालस रोज 12 बजे adjourn हो जाता है ...

SHRI VENKAIAH NAIDU: आप लोग बैठिए ...

SHRI SANTOSH MOHAN MISHRA: घंटे-घंटे में हालस adjourn हो जाता है ... क्योंकि यह हालस बजाना आपकी लिखित नीतियाँ है ... ...

SHRI M. VENKAIAH NAIDU: Sir, it is a privilege. ...(Interruptions)...

When the Parliament is in Session, how can a Minister make a policy statement outside the House? ...(Interruptions)...